

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.217 – IA 684 of 2022  
Item No.218 – IA 688 of 2022  
In  
CP(IB) 430 of 2018

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Larsen & Toubro Limited

.....Applicant

V/s

Dhorajia Engineering Company Pvt Ltd

.....Respondent

**Order delivered on 09/01/2023**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Kiran Shah, FCA

For the Respondent : Ms. Natasha Shah, Adv.

**ORDER**

**IA 684 of 2022 & IA 688 of 2022**

Learned FCA Mr. Shah for the Applicant seeks and is granted one-week time to file rejoinder.

List on 17.02.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**